

From,

**Rajiv Sharma, HJS
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad**

To,

**The Director,
Institute of Judicial Training & Research, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow**

No. 457 /JR(S)/2015

Dated: Allahabad: August 28, 2015

Subject: Regarding nomination for Ubuntu-cum-CIS Training of Judicial Officers of the State of U.P. at Institute of Judicial Training & Research, U.P., Lucknow.

Sir,

With reference to your letter no. Ubuntu-15/JTRI-1708 dated 26.08.2015 on the above subject, I am directed to inform you that the Court has been pleased to approve the proposal and nominate the officers mentioned at Lists 'A', 'B' and 'C' (excluding Sri Rajive Goyal, Additional District & Sessions Judge, Mau, at Sl. No. 39 in the Proposed List 'C' who has already been nominated for training course scheduled from 9-11 September, 2015 at NICFS, Delhi) for two days Ubuntu-cum-CIS Training Programme for Additional District Judges & Civil Judges scheduled from 02.09.2015 & 03.09.2015, 07.09.2015 & 08.09.2015 and 09.09.2015 & 10.09.2015 at Institute of Judicial Training & Research, U.P., Lucknow.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully,

Encls:- As above

Sd/-

Joint Registrar (Judicial) (Services)

No. 457 (i)/JR(S)/2015

dated: August 28, 2015

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. The District & Sessions Judges, Ghaziabad, Ghazipur, Gonda, Gorakhpur, Hardoi, Hathras, Jalaun at Orai, Jaunpur, Jhansi, J.P. Nagar, Kannauj, Kanpur Nagar, Kasganj (Kanshi Ram Nagar), Kaushambi, Kushinagar, Lakhimpur Kheri, Lalitpur, Lucknow, Majarajganj, Mahoba, Mainpuri, Mathura and Mau with request to kindly inform the officers concerned accordingly and direct them to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training.
3. Sri Rajiv Sharma, Joint Registrar (Judicial) (Services), High Court, Allahabad and Brij Mohan Gupta-II, Joint Registrar (Judicial) (Inspection), High Court, Allahabad with request to kindly report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training.
4. The O.S.D. (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Joint Registrar (Judicial) (Services)

**Ubuntu 14.04 Refresher Training Programme For Judicial Officers of U.P.,
Duration: 02.09.2015 & 03.09.2015**

Sl. No	Name Mr./Ms.	Designation	Place of Posting
1.	Satya Prakash Tripathi	Spl. Judge (E.C. Act)	Ghaziabad
2.	Ram Kishor Shukla	Addl. District & Sessions Judge	Ghaziabad
3.	Ashutosh	A.D.J. (FTC)	Ghaziabad
4.	Milind Kumar Singh	Addl. Civil Judge (JD) Saidpur)	Ghazipur
5.	Shweta Yadav	Addl. Civil Judge (Junior Div.)	Ghazipur
6.	Lucky	Addl. Civil Judge (Junior Div.)	Ghazipur
7.	Sumit Premi	Addl. Civil Judge (Junior Div.)	Gonda
8.	Ashok Kumar-XII	Addl. Civil Judge (Junior Div.)	Gonda
9.	Mradanshu Kumar	Addl. Civil Judge (Junior Div.)	Gonda
10.	Suresh Chandra Savita	A.D.J. (FTC)	Gorakhpur
11.	Baquar Shamim Rizvi	Addl. Chief Judicial Magistrate	Gorakhpur
12.	Vimal Verma	Judicial Magistrate	Gorakhpur
13.	Shri Kant Verma	Addl. District & Sessions Judge	Hardoi
14.	Alka Srivastava	Addl. District & Sessions Judge	Hardoi
15.	Anuradha Pundir	Addl. Civil Judge (Sr.Div.)/ACJM.	Hardoi
16.	Suresh Kumar	Addl. Civil Judge (Junior Div.)	Hathras
17.	Om Pal Singh	Addl. Civil Judge (Junior Div.)	Hathras
18.	Rohit Sinha	Addl. District & Sessions Judge	Jalaun at Orai
19.	Shitla Prasad	Chief Judicial Magistrate	Orai
20.	Piyush Verma	Addl. Civil Judge (Junior Div.)	Orai
21.	Buddhi Ram	Addl. District & Sessions Judge	Jaunpur
22.	Arvind Malik	Addl. District & Sessions Judge	Jaunpur
23.	Manju Kumari	Judicial Magistrate	Jaunpur
24.	Satish Kumar-II	Spl. Judge (E.C. Act)	Jhansi
25.	Rahul Singh-I	Civil Judge (Senior Div.)	Jhansi
26.	Sushil Kumar Kharwar	Civil Judge (Junior Div.)	Jhansi (Mauranipur)
27.	Akhilesh Dubey	A.D.J. (FTC)	J.P. Nagar
28.	Rajat Verma	Addl. Civil Judge (Sr.Div.)/ACJM.	J.P. Nagar
29.	Mirza Zeenat	Civil Judge (Junior Div.)	J.P. Nagar
30.	Diwakar Prasad Chaturvedi	Addl. District & Sessions Judge	Kannauj
31.	Ram Bilas Prasad	Civil Judge (Junior Div.)	Kannauj
32.	Rohit Singh	Judicial Magistrate	Kannauj
33.	Shashi Kant Shukla	Addl. District & Sessions Judge	Kanpur Nagar
34.	Sanjeev Kumar Singh	Chief Metropolitan Magistrate	Kanpur Nagar
35.	Pradeep Kumar Jayant	Civil Judge (Junior Div.)	Kanpur Nagar
36.	Avinash Saksena	Principal Judge, Family Court	Kasganj(KRN)
37.	Netra Pal Singh	Chief Judicial Magistrate	Kasganj(KRN)
38.	Shiv Kumar-III	Addl. Civil Judge (Junior Div.)	Kasganj(KRN)
39.	Om Prakash-V	Principal Judge, Family Court	Kaushambi

**Ubuntu 14.04 Refresher Training Programme For Judicial Officers of U.P.,
Duration: 07.09.2015 & 08.09.2015**

Sl. No	Name Mr./Ms.	Designation	Place of Posting
1.	Rajiv Sharma	Jt. Registrar(Judicial)(Services)	Alld. High Court, Allahabad
2.	Pawan Kumar Tiwari	Addl. District & Sessions Judge	Ghaziabad
3.	Kavita Singh	Addl. Civil Judge (Junior Div.)	Gonda
4.	Sita Ram Verma	Spl.Judge,Anti Corr. VB.UPSEB	Gorakhpur
5.	Jai Prakash Singh-III	Addl. District & Sessions Judge	Gorakhpur
6.	Dinesh Kumar Gautam	Addl. Civil Judge (Junior Div.)	Gorakhpur
7.	Ram Sagar	Addl. District & Sessions Judge	Hardoi
8.	Jagannath Mishra	Principal Judge, Family Court	Hardoi
9.	Jahendra Pal Singh	Addl. Civil Judge (Sr.Div.)/ACJM.	Hardoi
10.	Manoj Kumar Shukla	Addl. District & Sessions Judge	Jalaun at Orai
11.	Bans Bahadur Yadav	Spl. Judge (E.C. Act)	Jaunpur
12.	Vinay Kumar Singh	Civil Judge (Junior Div.)	Jaunpur(Sahaganj)
13.	Shakeel Ahmad Khan	Addl. District & Sessions Judge	Jhansi
14.	Chandra Bhanu Singh	Principal Judge, Family Court	Jhansi
15.	Manoj Pandey	Judicial Magistrate	Jhansi
16.	Bhagwan Dayal Bharti	Spl. J. (SC/ST, Pev.of Atroci Act)	J.P. Nagar
17.	Shri Pal Singh	Judicial Magistrate	J.P. Nagar
18.	Anupama Gopal Nigam	Principal Judge, Family Court	Kannauj
19.	Tanu Bhatnagar	Addl. Civil Judge (Junior Div.)	Kannauj
20.	Surendra Singh-III	Addl. Civil Judge (Junior Div.)	Kannauj
21.	Gopal Kulshreshtha	Spl. J. (SC/ST, Pev.of Atroci Act)	Kanpur Nagar
22.	Vijay Kumar-II	Secretary	Kanpur Nagar
23.	Deepali Singh	Metropolitan Magistrate	Kanpur Nagar
24.	Suresh Chand	Addl. District & Sessions Judge	Kasganj(KRN)
25.	Vineet Chaudhary	Civil Judge (Senior Div.)	Kasganj(KRN)
26.	Sanjay Kumar Singh-II	Civil Judge (Junior Div.)	Kasganj(KRN)
27.	Raj Narain Pandey	A.D.J. (FTC)	Kaushambi
28.	Ramesh Chand-II	Chief Judicial Magistrate	Kaushambi
29.	Raj Kumar Sirohi	Civil Judge (Junior Div.)	Kaushambi
30.	A.K. Ganesh	Principal Judge, Family Court	Kushi Nagar
31.	Siddharth Singh	Chief Judicial Magistrate	Kushi Nagar
32.	Rajendra Prasad Bharati	Civil Judge (Junior Div.)	Kushi Nagar(Kasia)
33.	Arvind Kumar Pandey	Addl. District & Sessions Judge	Lakhimpur Kheri
34.	Anamika Chauhan	Addl. Chief Judicial Magistrate	Lakhimpur Kheri
35.	Atul Chaudhary	Civil Judge (Junior Div.)	Lakhimpur Kheri
36.	Dinesh Kumar Sharma-III	Addl. District & Sessions Judge	Lalitpur
37.	Ram Kishor-III	Addl. Chief Judicial Magistrate	Lalitpur(Mahroni)
38.	Rakesh Singh	Civil Judge (Junior Div.)	Lalitpur(Mahroni)
39.	Babu Lal Kesharwani	Addl. District & Sessions Judge	Lucknow

**Ubuntu 14.04 Refresher Training Programme For Judicial Officers of U.P.,
Duration: 09.09.2015 & 10.09.2015**

Sl. No	Name Mr./Ms.	Designation	Place of Posting
1.	Brij Mohan Gupta-II	Jt. Registrar (Judicial) (Inspection)	Alld. High Court, Allahabad
2.	Ashok Kumar Premi	Spl. Judge (Pre. Cor. Act)	Gorakhpur
3.	Rakesh Dhar Dubey	Addl. District & Sessions Judge	Gorakhpur
4.	Alka Pandey	Judicial Magistrate	Gorakhpur
5.	Vishambhar Prasad	Addl. District & Sessions Judge	Hardoi
6.	Ram Karan-II	A.D.J. (FTC)	Hardoi
7.	Prashant Kumar-I	Civil Judge (Junior Div.)	Jhansi (Garotha)
8.	Surya Prakash Sharma	A.D.J. (FTC)	Kannauj
9.	Rajendra Chand	Addl. District & Sessions Judge	Kanpur Nagar
10.	Vikas Nagar	Civil Judge (Senior Div.)	Kanpur Nagar
11.	Nivedita Asthana	Addl. Civil Judge (Junior Div.)	Kanpur Nagar
12.	Kishor Kumar-II	A.D.J. (FTC)	Kasganj(KRN)
13.	Sanjay Kumar Malik	Addl. District & Sessions Judge	Kaushambi
14.	Rakesh Kumar Nain	Addl. District & Sessions Judge	Kaushambi
15.	Anupam Goyal	Addl. District & Sessions Judge	Kushi Nagar
16.	Ashish Kumar Chaurasia	Addl. Chief Judicial Magistrate	Kushi Nagar (Kasia)
17.	Shrikrishna Chandra Singh	Judicial Magistrate	Kushi Nagar(Kasia)
18.	Lalta Prasad-II	Addl. District & Sessions Judge	Lakhimpur Kheri
19.	Dina Nath-III	Addl. Civil Judge (Sr.Div.)/ACJM.	Lakhimpur Kheri
20.	Harikesh Kumar	Judicial Magistrate	Lakhimpur Kheri
21.	Harish Kumar Yadav	Spl. Judge (U.P. Dacoity.A.A.)	Lalitpur
22.	Ashok Kumar Yadav-I	Principal Judge, Family Court	Lalitpur
23.	Jyotsna Singh	Chief Judicial Magistrate	Lalitpur
24.	Syed Aftab Husain Rizvi	Spl. J. (SC/ST, Pev.of Atroci Act)	Lucknow
25.	Chandra Mani	Judge Small Causes Court	Lucknow
26.	Manoj Kumar-I	Spl. Judl. Magistrate (Air& Water Pol)	Lucknow
27.	Govind Ballabh(Sharma)	Addl. District & Sessions Judge	Maharajganj
28.	Divaker Dwivedi	Chief Judicial Magistrate	Maharajganj
29.	Raju Prasad	Civil Judge (Junior Div.)	Maharajganj (Pharenda)
30.	Gajendra Kumar	A.D.J. (FTC)	Mahoba
31.	Naveen Kumar Singh	Chief Judicial Magistrate	Mahoba
32.	Sanjay Kumar-IV	Civil Judge (Junior Div.)	Mahoba
33.	Surendra Singh-I	Addl. District & Sessions Judge	Mainpuri
34.	Umesh Kumar-II	Chief Judicial Magistrate	Mainpuri
35.	Brijesh Kumar-II	Civil Judge (Junior Div.)	Mainpuri
36.	Anil Kumar Gupta	Addl. District & Sessions Judge	Mathura
37.	Anil Kumar Yadav-II	Addl. Civil Judge (Sr.Div.)/ACJM.	Mathura
38.	Rajeev Kumar-II	Civil Judge (Junior Div.)	Mathura
39.	Rajive Goyal	Addl. District & Sessions Judge	Mau